

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/586/(IB)/2017

NAME OF THE PETITIONER(S) : NATIONAL SKILL DEVELOPMENT CORPORATION

NAME OF THE RESPONDENT(S) : EVERONN SKILL DEVELOPMENT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

The matter is called. Counsel for respondent sent mail communication to the Registry praying time for making submissions. Time extended at request. Put up on 22.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)